

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:318  
ANSWERED ON:14.12.2005  
IDENTITY PROOF FOR ENTRY INTO NEPAL  
Adityanath Yogi Shri

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Nepal has made Identity card mandatory for every individual going to Nepal from India;
- (b) if so, the reasons therefor; and
- (c) the manner in which this is likely to affect the relations between the two countries?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a)-(c) A Statement is placed on the Table of the House.

STATEMENT REFERRED TO IN THE ANSWER TO THE LOK SABHA STARRED QUESTION NO. 318, TO BE ANSWERED ON 14.12.2005 ON 'IDENTITY PROOF FOR ENTRY INTO NEPAL'

(a) - (c) The Government of India and His Majesty's Government of Nepal have launched a pilot project from November 1, 2005 to regulate cross-border movement through the Rupaidiha (District Bahraich, Uttar Pradesh) - Nepalgunj (District Banke, Nepal) check-posts. As per this pilot project, it is mandatory for both Indian and Nepalese citizens crossing the border at this check-post to be in possession of any of the prescribed identity documents, as mutually agreed upon by India and Nepal.

The regulation of movement of the citizens of the two countries at the border has been agreed by India and Nepal to help in addressing the security concerns of the two countries, and in controlling movement of undesirable elements; as such this is expected to have a positive impact on bilateral relations.